

IN THE HIGH COURT OF DELHI AT NEW DELHI

SUBJECT : INCOME TAX MATTER

ITA No. 150 of 2007

Judgment reserved on: February 19, 2008

Judgment delivered on: March 31, 2008

Commissioner of Income Tax
Bangalore-I, Bangalore

Appellant

Through Mrs. Prem Lata Bansal, Adv.

Versus

M/s Hewlett Packard India (P) Ltd.
(now merged with Hewlett Packard India Sales (P) Ltd.)
24, Salarpuria Arena
Hosur Main road, Adugodi
Bangalore 560 030

Respondent

Through Mr. Kaanan Kapur with Mr. Y.K.
Kapur, Adv.

Coram:

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE V.B. GUPTA

MADAN B. LOKUR, J.

For orders, please see ITA No. 486/2006.

Sd/-
MADAN B. LOKUR, J

Sd/-
V.B. GUPTA, J